

धीर रक्षा मंत्री का ध्यान आकर्षित कर रहा हूँ :

मुझे यह जानकारी मिली है कि चीन ने हमारी पूर्वी सीमा के निकट पहले कच्ची धीर अब बिलकुल पक्की सड़क बना ली है। पहले इस सड़क पर केवल जीप चलती थी, परन्तु अभी वहाँ पर भारी के भारी वाहनों की गतिविधियाँ देखी गई हैं। यह सड़क साकारिक दृष्टि से हमारी आखरी सैनिक चौकी "कीबूतु" के बिलकुल नजदीक तक बना ली गई है।

सन् 1962 की भारत चीन लड़ाई के बाद ही हमें मालूम हुआ था कि कश्मीर की तरफ चीन ने पहले ही कोई सड़क "अक्सार्ड चीन" में बना ली है।

इस सड़क के कारण हमारी सेना के लोगों में चिन्ता पैदा हो गई है और वे लाग निराशा अनुभव कर रहे हैं।

क्या रक्षा मंत्री जी सम्पूर्ण राष्ट्र को वस्तुस्थिति का जानकारी देगे ?

(111) REPORTED SUPPLY OF BAD QUALITY OF WHEAT BY FOOD CORPORATION OF INDIA

डा० लक्ष्मी नारायण पांडेय (मदनौर).

अध्यक्ष महोदय खाद्य निगम व त्रिभुवन राज्यो में स्थित गोदामों में इस समय जा गेहूँ दिया जा रहा है वह अत्यन्त ही खराब और सड़ा हुआ गेहूँ दिया जा रहा है विशेष कर राजस्थान और मध्य प्रदेश में। उस गेहूँ को मनुष्य तो क्या पशु भी खाना पसंद नहीं करेगे। किन्तु वैसा ही गेहूँ वहाँ पर बार-बार आपत्ति किए जाने पर भी खाद्य निगम के अधिकारियों द्वारा दिया जा रहा है। यह अत्यन्त दुख की बात है और मुझे कहते हुए अत्यन्त दुख होता है कि जब राजस्थान राज्य सरकार के अधिकारियों ने व मध्य प्रदेश राज्य के अधिकारियों ने और विशेष कर रतलाम जिले के अधिकारियों ने इस गेहूँ को लेने से इनकार किया

तो खाद्य निगम के अधिकारियों ने कहा कि लेना हो तो यही गेहूँ लेना पड़ेगा, यदि खिलाना है तो यही गेहूँ खिलाना पड़ेगा। जब अधिकारियों ने 'यह' कहा कि इस प्रकार प्रकार के गेहूँ के खिलाने में रोगों के होने की सम्भावना है और यह जन-जीवन के साथ खिलवाड हो रहा है तब भी खाद्य निगम के अधिकारियों ने इस बात की कोई चिन्ता नहीं की। मैं केन्द्रीय सरकार के खाद्य मंत्री का ध्यान इस प्रकार आकर्षित करना चाहता हूँ कि वे तुरन्त इस प्रकार का आदेश देने की कृपा करें जिससे एकरी आई से दिया जाने वाला गेहूँ जो सस्ते अनाज की दूकानों द्वारा वितरित किया जाता है जहाँ पर कोई पैसे वाला गेहूँ लेने नहीं आता, गरीब और मध्यम वर्ग के लोग ही वहाँ से गेहूँ लेते हैं तो उन के जीवन के साथ खिलवाड न किया जा कर उन्हें अच्छा गेहूँ वहाँ उपलब्ध किया जाय। यद्यपि रतलाम स्थित एफ० सी० आई० के गाडाउन में अच्छा गेहूँ उपलब्ध है किन्तु वह वहाँ उपलब्ध नहीं किया जा रहा है। मैं चाहूँगा कि उक्त मामल का गम्भीरता में ले कर खाद्य मंत्री इस की व्यवस्था करें और सदन का भी उम के बारे में साँझी बातचीत में अवगत कराने की गुहार।

(1V) REPORTED ATTACK ON DEMONSTRATORS IN FRONT OF PRIME MINISTER'S RESIDENCE

SHRI VASANT SATHE (Akor) I wish to draw the attention of the House to a serious matter of public importance about the brutal attack on peaceful demonstrators in front of the Prime Minister's residence on March 19, 1978

The hon Prime Minister, Shri Morarji Bhai, is known for his views, as stated by him as late as on 25th June, 1975, a few hours before his arrest, in an interview to the correspondent of L'Europeo, an Italian newspaper. Shri Desai while giving a graphic dis-

[Shri Vasant Sathe]

cription of the plan of the Lok Sangharsha Samiti formed that morning under his Chairmanship of gheraoing the residence of the then Prime Minister he said

We want to get rid of her we want to force her to resign we will settle down and demand her resignation shouting day and night Even if the police arrest us, canes us, kill us How many of us can they kill?

The same Shri Morarjibhai after becoming the Prime Minister could not tolerate even a peaceful demonstration in front of his house where there was no intention of a gherao or dharna and he ordered a brutal attack by mounted police a lathi charge and tear gassing of peaceful demonstrators including women and premen

श्री नाथू सिंह (दोसा) गलत है ।

SHRI VASANT SATHE The demonstration was against the personal view expressed by Shri Morarjibhai about unification of Sikkim with India as also about Goa We have yet to see what his personal views would be about Gandhiji's Quit India Movement and his call for Do or Die Netaji's INA struggle about merger of States and Hyderabad action of Sarwan Patel and finally about Kashmir and Bangladesh

If even as Prime Minister he cannot avoid the temptation of airing his personal views I think it would be in national interest that he should once again become a man free from any office so that he can talk freely on all topics from Shivambu to Sikkim

(Interruptions)

श्री नाथू सिंह : दाइन्स बाक इन्डिया न कोटो छया हूँ, जिसने पुलिस पर लोग लाठी चार्ज करते हुए बिलाए गये हैं ।

SHRI KANWAR LAL GUPTA (Delhi Sadar) This is absolutely wrong

(Interruptions)

SHRI SAMAR GUHA (Contn): I want to make a submission. This is a very serious statement which has been made by him Sir, you have allowed Mr Sathe to make a very serious type of statement It involves not only the Prime Minister but also

MR SPEAKER It is for the Prime Minister

SHRI SAMAR GUHA I will make a submission to you

(Interruptions)

MR SPEAKER No, No

SHRI SAMAR GUHA On a point of order

MR SPEAKER There is no point of order

SHRI SAMAR GUHA He has used the word 'Shivambu' and other words and these are not the words to be used in the House

(Interruptions)

SHRI NATHU SINGH rose—

MR. SPEAKER On every subject you want to say something It is open to the Government to take any objection

SHRI KANWAR LAL GUPTA They want to hide their own sin

SHRI SAMAR GUHA This is the right of the House, this is the right of the Members of the House Derogatory and unfactual remarks have been made against the Leader of the House It is not regarding outside personalities and outside agencies

MR SPEAKER What is your objection?

SHRI SAMAR GUHA: My first objection is that if you allow such kind of statements....

MR. SPEAKER: Your point of order is about what?

SHRI SAMAR GUHA: He has used the word 'Shivambu'.

MR. SPEAKER: What is the meaning of the word?

SHRI SAMAR GUHA: I do not know.

MR. SPEAKER: Then, how are you objecting?

SHRI SAMAR GUHA: This is a vulgar word that has been used against him and others. These words should not have been allowed to be uttered here.

(Interruptions)

SHRI VASANT SATHE: He does not know even the meaning of the word. How does he say that it is a vulgar word?

(Interruptions)

SHRI SAMAR GUHA: I want to draw your attention .. I know how vulgarly it is used.

MR. SPEAKER: I do not know the meaning. Mr. Guha, unless you tell me the meaning, how can I expunge it? I will go through the matter.

SHRI SAMAR GUHA: I don't want to explain it. *(Interruptions)*.

MR. SPEAKER: Is this the way you are setting an example to others? Please hear me. I will go through the matter.

SHRI SAMAR GUHA: You just go through the rules.

MR. SPEAKER: And if I find the word to be objectionable or vulgar, I will expunge it. Beyond that I cannot tell you, because I do not know

the meaning of the word. I cannot tell you anything about it.

SHRI NATHU SINGH rose—

MR. SPEAKER: I am not allowing you, because every time I am seeing you obstructing the work.

MR. SPEAKER: Please tell me the meaning. I have told you I will examine the matter. If the word is vulgar or unbecoming, I will expunge it.

SHRI SAMAR GUHA: Only one sentence and I will conclude. A very serious question has been raised against the Leader of the House. I would request you, Sir, to ask the Leader of the House to make a statement, if necessary.

MR. SPEAKER: It is for him to make a statement.

SHRI SAMAR GUHA: Otherwise, this kind of a unilateral statement, contrary to facts, will create a misunderstanding in the country. Therefore, it is a serious matter. You should ask the Prime Minister.

MR. SPEAKER: I suppose you are familiar with the rules. It is open to the Minister concerned or the Government to make a reply to statements under rule 377. It is not something which is precluded. Therefore, there is no question of my inviting them to do it.

SHRI KANWAR LAL GUPTA: I want to raise a point of order. I will tell you what is objectionable in it. *(Interruptions)* I have got a copy of the statement made by my learned friend, Mr. Sathe; and if you see the totality of the statement... Let me read it.

SHRI C. M. STEPHEN (Idukki): What is this? Under what rule?

SHRI KANWAR LAL GUPTA: The demonstration was against the personal views expressed by... *(Interruptions)* I will tell you, Sir. They do not allow me. The demon-

[Shri Kanwar Lal Gupta]
stration was against the personal
views expressed by Mr Morarjibhai
about (Interruptions)

SHRI C M STEPHEN Why
don't you allow a discussion on this?

MR SPEAKER In fact, in the
list, there was a statement to be
made by the Home Minister day
before yesterday. The statement was
not made. When some Member
wants to make a statement, an oppor-
tunity will always be available to the
Government to contradict it. There
is no difficulty at all.

SHRI KANWAR LAL GUPTA
The point of order is regarding your
permission to make a statement
(Interruptions)

MR SPEAKER There is no point
of order. It is not subject to a point
of order.

SHRI KANWAR LAL GUPTA
They were using stones and lathis.

MR SPEAKER It is upto the
Minister to say that.

SHRI C M STEPHEN Is it a
point of order?

MR SPEAKER It is not a point
of order.

SHRI KANWAR LAL GUPTA
He has challenged the *bona fides* of
the Prime Minister. It is highly
objectionable.

MR SPEAKER Now the next
item regarding Hindustan Tractors
Limited.

12.52 hrs

HINDUSTAN TRACTORS LIMITED
(ACQUISITION AND TRANSFER
OF UNDERTAKINGS) BILL—Contd

MR SPEAKER Now further
consideration of the following motion

moved by Shri George Fernandes on
the 21st March, 1978, namely.

"That the Bill to provide for the
acquisition and transfer of the un-
dertakings of Hindustan Tractors
Limited, Vishwamitri, Vadodara,
for the purpose of ensuring the
continuity of production of goods
which are vital to meet the needs
of the general public and for mat-
ters connected therewith or inci-
dental thereto, be taken into
consideration."

PROF P G MAVALANKAR
(Gandhinagar) Mr Speaker Sir, I
rise to support my good friend Mr
George Fernandes who has moved
the Hindustan Tractors Limited (Ac-
quisition and Transfer of Undertak-
ings) Bill so ably by not only pre-
sented a case for nationalization but
also by giving a very long and con-
vincing factual statement and details
as to why this particular measure has
had to come before this House. I am
not one of those who believe that
nationalization for nationalization's
sake is always good. My friend the
Socialist leader will also agree with
me that a doctrinaire approach to
socialism or socialism as doctrinaire
socialism will be harmful. We must
be pragmatic. (Interruptions) It must
be pragmatic and must be based on the
highest considerations of national in-
terest and good economy and good
fiscal management in the country.
Therefore I do not want to raise the
question of nationalisation in this
debate even though I am also a con-
vinced socialist. I belong to those
individuals in this country who may
not belong to a particular wing of
the Socialist Party, and yet call
themselves Socialists because we be-
lieve in social justice and in moving
towards an egalitarian society. We
want to get rid of the large dispari-
ties of wealth. As Harold Laski said
there must be sufficiency for all be-
fore there is superfluity for some.
So I am convinced of this argument
and I am glad it was left to Shri
George Fernandes to pilot this parti-
cular Bill.